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Title: Introduction of the Motor Vehicles (Amendment) Bill, 2014.

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS AND MINISTER OF SHIPPING (SHRI NITIN GADKARI): Sir, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1988."

*The motion was adopted.*

HON. DEPUTY-SPEAKER: Hon. Members, I have already given the ruling.

SHRI K.C. VENUGOPAL (ALAPPUZHA): Has it become a practice? Within a span of 15 days the Government has brought four Supplementary List of Business...*(Interruptions)*

SHRI NITIN GADKARI: Sir, I introduce the Bill.

**17.12 hrs**

**DISCUSSION UNDER RULE 193**